

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.637/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th May 2018, 10.30 A.M

Name of the Company		Ameer Mahmood Shaikh -Vs- M/s National Automative Components Pvt Ltd	
Under Section		97	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	VICTOR DUTTA, ADV	for the petitioner	<i>[Signature]</i> 14/5/2018
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ORDER

Ld. Counsel for the petitioner is present. Nobody is present from the respondent's side.

Ld. Counsel appearing for the petitioner filed supplementary affidavit proving service of notice to the Registrar of Companies, Jharkhand (ROC) and the Regional Director, Eastern Region, Kolkata (RD) respectively delivered on 24/04/2018. However, no reply or report forthcoming from the ROC or RD. Repeat notice directing to file its report, without fail, within 15 days of the receipt of the reminder order. Petitioner is directed to serve a copy of the order to the ROC, Jharkhand and filed affidavit of service within 7 days.

List it on 26/07/2018 for further consideration.

[Signature]

(M.B. Gosavi)
Member (J)

[Signature]

(Jinan K.R.)
Member(J)